

ITEM NO.23

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4232/2025

PREM SHANKER MISRA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 29-01-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Satinder Gulati, Adv.
Mr. Raj Kishor Choudhary, AOR
Ms. Sundri, Adv.
Mr. Shivam Yadav, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service was complete on the sole respondent(State) through the High Court on 17.10.2025 but none has entered appearance.

As per office report, copies of the original records of High Court and Trial Court alongwith English Translation have been received and scanning of the same is under process. Be done by 05.02.2026. After the needful is done, let soft copies of the same be provided to Ld. Counsel for the appellant in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

After 05.02.2026, Registry to process the matter for listing before the Hon'ble Court as per rules.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ